

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

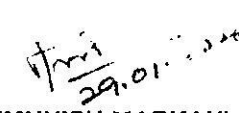
ORDER

As approved by the Ld. Principal District & Sessions Judge, Shahdara District, the following postings and transfers are hereby made with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Rahul, Peon EC: 67061023	Orderly in the Court of Mr. Mohammad Ehtesham, DJ-03, Shahdara District.	Orderly in the Court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.
2	Mr. Anil Kumar Sharma, Orderly, EC : 39374110	Orderly in the Court of Ms. Padma Ladol, Civil Judge-03, Shahdara District.	Orderly in the Court of Mr. Sudesh Kumar, DJ (Comm. Court-01), Shahdara District.
3	Mr. Ashok Kumar, Peon EC: 10829/92724513	Orderly in the Court of Mr. Sudesh Kumar, DJ (Comm. Court-01), Shahdara District.	Orderly in the Court of Mr. Mohammad Ehtesham, DJ-03, Shahdara District.
4	Mr. Bantli, Peon/Orderly, EC: 87942177	Orderly in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02), Shahdara District.	Orderly in the Court of Mr. Gaurav, DJ-01, Shahdara District.
5.	Mr. Suresh Kumar Bhardwaj, Peon EC: 59899424	Orderly in the Court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.	Ms. Padma Ladol, Civil Judge-03, Shahdara District.

Note:

- ♦ Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


 (MUNISH MARKAN)

Officer Incharge, Administration Branch
 Shahdara District, KKD Courts, Delhi

No. 1630-44 /ADMN./P&T/SHD/KKD/DELHI/2026

Dated: 29/01/26

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Sr.A.O. (Judl) Admn. III, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the Ld. Principal District & Sessions Judge, Shahdara District.


 Officer Incharge, Administration Branch
 Shahdara District, KKD Courts, Delhi